

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/13/2016

NAME OF THE PETITIONER(S) : Argus Enterprises (P) Ltd. and 1 others

NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Vishnu Mohan	for R 2 to R4	
2.	Sandeep Kumar	for R,	
	For Harishankarmani		

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for R1, R2, R3 and R4 present. Matter is posted for arguments. Put up on 19.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk